

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 01.12.2025**

**COURT OF REGISTRAR**

**(HYBRID MODE)**

**11:30 A.M.**

**Click here to join VC:**

**<https://nclatvc.webex.com/meet/registrar-court>**

**For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

| <b>S. No.</b> | <b>Case No.</b>                                                       | <b>Name of the parties</b>                                                     | <b>Counsel for Appellants</b> |
|---------------|-----------------------------------------------------------------------|--------------------------------------------------------------------------------|-------------------------------|
| <b>1.</b>     | I.A. No. 7290 of 2025<br>in Comp. App. (AT)<br>(Ins) No. ____ of 2025 | Asad Hafeez & Ors.<br>Vs.<br>Akhil Ahuja,<br>IRP of Bee K Bee Prints Pvt. Ltd. | Nitish Sharma                 |
| <b>2.</b>     | I.A. No. 7291 of 2025<br>in Comp. App. (AT)<br>(Ins) No. ____ of 2025 | Jampana Construction Pvt. Ltd.<br>Vs.<br>NBCC (India) Ltd.                     | Sumana Naganand               |
| <b>3.</b>     | I.A. No. 7298 of 2025<br>in Comp. App. (AT)<br>(Ins) No. ____ of 2025 | Enkay Life Science Ltd.<br>Vs.<br>Pulkit Gupta & Ors.                          | Ritu Dubey                    |
| <b>4.</b>     | I.A. No. 7299 of 2025<br>in Comp. App. (AT)<br>(Ins) No. ____ of 2025 | Arjun Fabrication<br>Vs.<br>Pankaj Narang,<br>RP of J.B.K Developers Pvt. Ltd. | Akhil Shankhwar               |

**Copy to: -**

- 1. Notice Board**
- 2. Website: <https://nclat.nic.in/>**

**By order**  
**-sd/-**  
**Assistant Registrar**